

Declaration of Assets and Liabilities

Year 2025-2026

I, BUTENDRA KUMAR daughter/wife of SHRI RAVENDRA MAHTO

aged 45 years, belonging to BHARVIDHAN SABHA, PATNA

service and presently working as OFFICE ATTENDENT

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	NIL	<u>PRITYANKA KUMAR</u>	<u>SHUBHAM KUMAR</u>	<u>SHASHANK KUMAR</u>	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	<u>SBI</u>	<u>50,00 to</u>			
(iii)	Bonds, Debentures and Shares in companies	<u>NIL</u>				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	<u>LICPRE 26978 yr</u>	<u>LICPRE 6124 Postal 10,000my 2000my</u>		<u>NIL</u>	
(v)	Motor Vehicles (details of make, etc.)		<u>NIL</u>			
(vi)	Jewellery (give details of weight and value)	<u>NIL</u>				
(vii)	Other assets, such as values of claims / interests	<u>NIL</u>	<u>GOLD 200gm SILVER 10gm</u>			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*(Signature)*

12/2/2026

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

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Sr. No.	Description	Self	Spouse	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		KAMPAKARI Samparkari Patra 363,480 1.56570 350,000/-			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(A) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

NIL

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12/2/2026

	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge. (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))	C&RPR0068f	
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)	NIL	
	(iii) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax		

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-  (DD/MM/YYYY)

Class/Group :-  (A/M/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
 B.S.S.-Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Butendra Kumar

Name of Employee: Butendra Kumar

Place: Patna

Designation: Bihar Vidhansabha Patna

Date: 12-2-2026

Department: Office Assistant

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Butendra Kumar

12/2/2026